

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-91
ANSWERED ON- 07/12/2022

ELECTRIC VEHICLES (EVS) AND ELECTRIC VEHICLE PUBLIC CHARGING STATIONS

91. SHRI NARHARI AMIN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has taken any step to promote electric mobility/use of Electric Vehicles (EVs) in the country, and if so, the details thereof, along with the funds allocated, in this regard;
- (b) the State-wise details of registered Electric Vehicles (EVs) and Electric Vehicle Public Charging Stations in the country, including the State of Gujarat; and
- (c) the major initiatives taken by Government to promote electric mobility in the State of Gujarat?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) In order to promote manufacturing and usage of electric and battery eco-friendly vehicles in the country, the Government launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 on PAN India basis with an aim to reduce dependency on fossil fuel and to address issues of vehicular emissions. At present, Phase-II of FAME India Scheme is being implemented for a period of five years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crore. This phase focuses on supporting electrification of public & shared transportation.

2. The steps taken by the Ministry of Road Transport & Highways to adopt electric mobility in the country are as under:-

- (i) For promotion of electric vehicles, Government has notified GSR 167(E) dated 1st March 2019 for conversion through retro-fitment to pure electric and hybrid electric vehicles and their compliance shall be as per AIS 123.
- (ii) The Government, vide S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.
- (iii) Government vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Transport Vehicles to be in Yellow colour on Green background and for all other cases, in White colour on Green background.

(iv) The Ministry of Road Transport and Highways, vide GSR 525(E) dated 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.

(v) Ministry has issued an advisory dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.

(vi) The Government has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.

(vii) The Government has issued an advisory dated 16th June, 2021 to all States and UTs regarding promotion of battery operated vehicles.

(b) The State-wise details of registered Electric Vehicles (EVs) and Electric Vehicle Public Charging Stations in the country, including the State of Gujarat have been enclosed as annexures at Annexure-1 and Annexure-2, respectively.

(c) As per the data available with Bureau of Energy Efficiency (BEE), 170 nos. of Public EV Charging stations are currently operational in the State of Gujarat. Central Government has taken several initiatives for promotion of electric mobility in the state of Gujarat. The details of initiatives taken by Central Government initiatives are as follows:-

(i) As per data available with BEE, Two (2) public EV charging stations are currently operational in Ahmedabad city.

(ii) Bureau of Energy Efficiency, under the direction of Ministry of Power developed Action Plan deployment of public EV charging infrastructure in 9 mega cities (with 4 million plus population) which include the cities of Ahmedabad and Surat.

(iii) Bureau of Energy Efficiency is supporting setting up of EV Accelerator Cells in 9 focus cities namely Ahmedabad, Bangalore, Chennai, Delhi, Hyderabad, Kolkata, Mumbai, Pune, and Surat.

ANNEXURE-1

ANNEXURES REFERRED IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 91 ANSWERED ON 7TH DECEMBER, 2022 ASKED BY SHRI NARHARI AMIN REGARDING ELECTRIC VEHICLES (EVs) AND ELECTRIC VEHICLE PUBLIC CHARGING STATIONS

As per the information available in the VAHAN-4 centralized database of RC (registration Certificate), the details of Number of electric vehicles registered in the country is as under:-

Sr. No.	State Name	2WN	2WT	2WIC	3WN	3WT	LMV	LPV	LGV	4WIC	MMV	MPV	MGV	HPV	HGV	OTH	Grand Total
1	Andaman & Nicobar Island	2	5			30	86	6						40			169
2	Andhra Pradesh	27,629		2	374	108	1,050	3	166							1,117	30,449
3	Arunachal Pradesh	14					6	1									21
4	Assam	2,287				79,661	233	5	15					15			82,216
5	Bihar	13,472			2	96,560	231	8	21	1			1	27	2		1,10,325
6	Chandigarh	1,004				2,683	391	2				7		73		1	4,161
7	Chhattisgarh	20,112			130	9,865	396	44	1,070			1			7	367	31,992
8	Delhi	43,627		2		1,30,429	5,796	3,415	50	4		2		416			1,83,741
9	Goa	5,555	1		4	55	861	4	25					51	1	2	6,559
10	Gujarat	67,990		3	32	2,964	3,926	91	51	6	2	60	6	364	7	153	75,655
11	Haryana	17,935	53			29,699	425	478	118			2		6	10		48,726
12	Himachal Pradesh	1,190			1	183	69	56	2			2	1	74	5		1,583
13	Jammu and Kashmir	3,294				2,148	55	9	4			2		40	2		5,554
14	Jharkhand	8,744				14,407	212	99	11					1	12		23,486
15	Karnataka	1,21,733	9,395	7	30	7,105	9,265	2,160	103	1			4	370	5	1	1,50,179
16	Kerala	38,019	35	32	78	4,008	5,746	47	37	2		1		50			48,055
17	Ladakh	26					10							8			44
18	Madhya Pradesh	11,623					169										11,792
19	Maharashtra	1,49,977	5	4	37	11,334	15,583	954	49	1	4	242		890	2	5	1,79,087
20	Manipur	143				610	4	1					1				759
21	Meghalaya	35			7	7	20		2				1				72
22	Mizoram	34				1	3	4							2		44
23	Nagaland	50					6	1							3		60
24	Odisha	32,223	7	1	2	3,638	468	44	35				1	10	7	1	36,437
25	Puducherry	2,569			4	49	97	36	9					1			2,765
26	Punjab	12,784			1	8,101	148	18	34			1	2	1	10	3	21,103
27	Rajasthan	69,685	70	4		48,898	2,026	58	19					2	6	1	1,20,769
28	Sikkim	1					10	9							1		21
29	Tamil Nadu	96,601		2	41	6,885	4,101	203	1,406				4	9	15	5	1,09,272
30	Tripura	196				10,708	11	1	8								10,924
31	UT of DNH and DD	126				56	31	1	2					24	2	4	246
32	Uttar Pradesh	38,043	20	1	1	3,75,595	518	34	81			51		633		1	4,14,978
33	Uttarakhand	7,537	7			30,122	469	36	1			1		34			38,207
34	West Bengal	9,515				42,372	1,305	188	20	1		49	1	58	7		53,516
Grand Total		8,03,775	9,598	58	744	9,18,281	53,727	8,016	3,339	16	6	421	22	3,197	106	1,661	18,02,967

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The details of operational Public EV Charging Stations (PCS), State wise is as under:

S. No.	State Name	No. of PCS
1	Andaman & Nicobar	3
2	Andhra Pradesh	222
3	Arunachal Pradesh	9
4	Assam	48
5	Bihar	83
6	Chandigarh	6
7	Chhattisgarh	46
8	Delhi	539
9	Goa	44
10	Gujarat	170
11	Haryana	230
12	Himachal Pradesh	27
13	Jammu & Kashmir	24
14	Jharkhand	60
15	Karnataka	698
16	Kerala	192
17	Lakshadweep	1
18	Madhya Pradesh	174
19	Maharashtra	660
20	Manipur	16
21	Meghalaya	19
22	Nagaland	6
23	Odisha	117
24	Puducherry	4
25	Punjab	126
26	Rajasthan	254
27	Sikkim	1
28	Tamil Nadu	439
29	Telangana	271
30	Tripura	18
31	UT Administration of Dadra & Nagar Haveli and Daman & Diu	1
32	Uttar Pradesh	406
33	Uttarakhand	48
34	West Bengal	189
Total		5151
